

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Original Application No.774 of 1997

Allahabad this the 26th day of August, 2003

Hon'ble Mr. Justice R.R.K. Trivedi, V.C.
Hon'ble Mr.D.R. Tiwari, Member (A)

Kunwar Narendra Singh, S/o late Amar Raj Singh, r/o
Village & P.O.Ahmadpur, District Jaunpur(U.P.)

Applicant

By Advocate Shri H.S.N. Tripathi

Versus

1. Union of India through Secretary, Ministry of Rail, New Delhi.
2. Divisional Railway Manager, Northern Railway, Hazratganj, Lucknow.
3. Additional Divisional Railway Manager, Northern Railway, Hazratganj, Lucknow.
4. Senior Divisional Operating Manager, Northern Railway, Lucknow.

Respondents

By Advocate Shri A.K. Gaur

ORDER (Oral)

By Hon'ble Mr. Justice R.R.K. Trivedi, V.C.

By this O.A. under Section 19 of the Administrative Tribunals Act, 1985, the applicant has challenged the order dated 09.10.1993 by which he has been awarded punishment of removal from service on conclusion of disciplinary proceedings. Against the aforesaid order, the applicant filed appeal before the Additional Divisional Railway Manager respondent no.3 on 22.11.1993, memo of

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appeal has been filed as annexure-10. The grievance of the applicant is that appeal of the applicant has not been decided though several reminders were given. This O.A. was filed in the year 1997 and was admitted for hearing on 07.08.97. The applicant retired from service on 31.01.2002. Considering the facts and circumstances, in our opinion, the ends of justice shall be better served if the respondent no.3 is directed to decide the appeal of the applicant within a specified period. The O.A. is accordingly disposed of finally with the direction to the respondent ^{no.3} ~~no.2~~ to consider and decide the appeal of the applicant within a period of 3 months from the date a copy of this order is filed before him. He shall also give opportunity of hearing to the applicant. There will be no order as to costs.

[Signature]
Member (A)

[Signature]
Vice Chairman

/M.M./

Corrected in de
order dt 18/9/2003
[Signature]

[Signature]
18.9.2003